

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/42/2016
NAME OF THE PETITIONER(S) : G. Sethuraman
NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Imthiaz Ahmed V.K For K. Gowtham Kumar	Respondent 2 & 3 petitioner	Imthiaz
2.	G. Poornima		

ORDER

Counsel representing both the parties are present. Counsel for R2 & R3 filed written submissions and prayed for time to make submissions. The matter is adjourned for hearing submissions by both the sides. Put up on 06.12.2017.

S Vijayaraghavan
Member (Technical)

K Anantha Padmanabha Swamy
Member (Judicial)